

(3) G.S.R. No. 216(E), dated the 15th April, 1991, approving the Madras Port Trust Employees (Acceptance of Employment after Retirement) Regulation, 1991.

(4) G.S.R. No. 244(E), dated the 29th April, 1991, approving the Visakhapatnam Port Trust (Recruitment of Heads of Department) Regulations, 1991.

(5) G.S.R. No. 280(E), dated the 23rd May, 1991, approving the Bombay Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1991.

(6) G.S.R. No. 309(E), dated the 13th May, 1991, approving the Visakhapatnam Port Employees' (Welfare Fund) Amendment Regulations, 1991. [Placed in Library. See No. LT 238/91]

Notification of Ministry of Surface Transport (Ports Wing)

IV. (SHRI JAGDISH TYTLER): Madam I also lay a copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Shipping Wing) under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958 :—

(1) G.S.R. No. 70(E), dated the 2nd February, 1991, publishing the Merchant Shipping (Examination of Engine Drivers of Sea-Going Ships) Amendment Rules, 1991.

(2) G.S.R. No. 131, dated the 2nd March, 1991 amending Notification G.S.R. No. 865, dated the 7th October, 1988.

(3) G.S.R. No. 377, dated the 22nd June, 1991, publishing the Merchant Shipping (Cargo Ship Construction and Survey) Rules, 1991. [Placed in Library. See No. LT 239/91]

Notification of Ministry of Surface Transport (Transport Wing)

V. (SHRI JAGDISH TYTLER): Madam, I also lay a copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification S.O. No. 301(E), dated the 29th April, 1991, amend-

ing Notification No. 443(E), dated the 12th June, 1989, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988. [Placed in Library. See No. LT 240/91]

Reports of the Comptroller and Auditor General of India (1990) under Article, 151 of the Constitution

(SHRI M. M. JACOB): On behalf of SHRI P. K. THUNGON I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports :—

(i) Report of the Comptroller and Auditor General of India—Union Government—[No. 1 (Commercial) of 1990]—Introduction. [Placed in Library. See No. LT 222/91]

(ii) Report of the Comptroller and Auditor General of India—Union Government—[No. 5 (Commercial) of 1990]—Resume of the Company Auditors' Reports and comments on Accounts of Government Companies. [Placed in Library. See No. LT 223/91]

(iii) Report of the Comptroller and Auditor General of India—Union Government—[No. 7 (Commercial) of 1990]—Audit Observations on Individual Topics [Placed in Library. See No. 224/91]

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में उप मंत्री (श्री राम लाल राही): महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ कि :—

“राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उपधारा (2) के अनुसरण में, श्री अटल बिहारी वाजपेयी के लोकसभा के लिए निर्वाचित होने के कारण रिक्त हुए स्थान पर वह सभा अनुपपत्ती प्रतिनिधित्व पद्धति के अनुसार एकल संक्रमणीय मत द्वारा सभा के सदस्यों में से एक सदस्य को राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।”

[श्री रामलाल राही]

The question was put and the motion was adopted.

SHRIMATI BIJOYA CHAKRAVARTY: Madam, we want to raise a very important matter... (Interruptions)...

SHRI MENTAY PADMANABHAM: Madam, I sought your permission.

THE LEADER OF THE OPPOSITION (SHRI S JAIPAL REDDY): Madam, the situation in Andhra Pradesh is very alarming... (Interruptions)...

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
उपसभापति महोदय, गृह मंत्री जी ने यह था (व्यवधान) दुरेस्वमी को छुड़ाने के लिए सरकार क्या कर रही है (व्यवधान) मंत्री जी ने 15 दिन पहले कहा था, उनका क्या किया गया है (व्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing you. Please sit down.

SHRI MENTAY PADMANABHAM: Kindly permit me. Madam, at a number of places in Andhra Pradesh, police opened fire on farmers. ... (Interruptions)...

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
जब अखबारों में उनका चित्र उप सभा में तो सरकार को नजर पड़ा है कि वह वहाँ पर है (व्यवधान)

THE DEPUTY CHAIRMAN. I will call you later. Sit down... (Interruptions)...

SHRI DAVID LEDGER: Madam, we have been permitted to raise an issue... (Interruptions)...

SHRI SURESH KALMADI: Madam, we are only finding news from the newspapers. The House is not being taken into confidence as to what is happening, whether the prisoners have been released or not, whether Mr. Doraiswamy has been released or not. What is the actual position ... (Interruptions)...

श्री नरेश सो. पुगलिया : उपसभापति महोदय, महाराष्ट्र में जो बंद आई है उस में 500 से ज्यादा लोग मर चुके हैं (व्यवधान) केन्द्र सरकार ने क्या किया है (व्यवधान) महाराष्ट्र के नगपुर जिले में बंद के कारण 500 से ज्यादा लोग मर चुके हैं (व्यवधान) केन्द्र सरकार उस में क्या मदद कर रही है ? यह बड़ा सोरियस मामला है, यह बड़ा गम्भीर मामला है । जब तक वहाँ पर सेना की मदद नहीं ली जाएगी जब तक केन्द्रीय सरकार मदद नहीं करेगी, यह मामला बड़ा गम्भीर होता जा रहा है । दो हजार से ज्यादा मराने डूब चुके हैं । पच्चीसों गांव बंद को चपेट में आ चुके हैं । ऐसी हालत में केन्द्रीय सरकार क्या मदद कर रही है (व्यवधान) इस पर केन्द्र सरकार आज स्टेटमेंट करे । यह बड़ा गम्भीर मामला है (व्यवधान)

THE DEPUTY CHAIRMAN: Just a minute. I will permit the Members to raise issues of their concern. I request you to speak one by one so that everything can be recorded... (Interruptions)

श्री नरेश सो. पुगलिया पांच सौ से ज्यादा लोग मर चुके हैं ... (व्यवधान)

SHRIMATI BIJOYA CHAKRAVARTY: Madam, I want to raise a very important issue.

THE DEPUTY CHAIRMAN: Mrs. Chakravarty, you did not hear me. I said that the matters which are of concern to Members, I would permit. But if all of you speak at the same time, nobody will hear. Neither I nor the Government will hear them. Who, do you want, should hear them? (Interruptions)

Please. That is the reason why I am saying that I will allow subject by subject. So, please don't interrupt and don't talk together. (Interruptions)

I will allow, not now. I said I would allow.

SHRI MENTAY PADMANABHAM: You allowed me in the beginning, Madam.

श्री नरेश सी० पुगलिया : यह महाराष्ट्र का संसल है इस पर हमें बोलने की इजाजत दी जाए।

THE DEPUTY CHAIRMAN: Just a minute. I have permitted Mr. Kapil Verma first. Chairman has permitted him. He will speak. (Interruptions) I will allow you. They are not only the people of Maharashtra should bet priority, Madam, let him speak.

SHRI NARESH C. PUGLIA: Maharashtra should bet priortiy, Madam, (Interruptions)

SHRI MENTAY PADMANABHAM: You have permitted me, Madam.

THE DEPUTY CHAIRMAN. I will permit you. Please, one minute.

Five hundred persons have died in their State. They are bothered about it. You should also have some consideration. There should be some priority. Five hundred persons have died. They are worried about it. Let Mr. Verma speak. (Interruptions)

REFERENCE TO FOOD HAVOC IN MAHARASHTRA, MADHYA PRADESH AND ORISSA

उपसभापति पहले उनको बोलने दीजिये।

श्री नरेश सी० पुगलिया (महाराष्ट्र) : वे बाढ़ में बोल लेंगे। मैं उस गरिब से आता हूँ जहाँ इतने बड़े बाढ़ आ चुकी है एक हजार से ज्यादा लोग मर चुके हैं, दो-तीन हजार से ज्यादा लापता हैं और दो हजार से अधिक मकान गिर चुके हैं पिछले दो दिनों से महाराष्ट्र में भयंकर बाढ़ आई है। वर्षा नदों के किनारे कई मकानात और गांव प्रभावित हैं मैं जानना चाहता हूँ कि जब तीन दिन से बाढ़ का लेविल बढ़ चुका था तो राज्य सरकार ने वहां के इलाके के लोगों को एलर्ट क्यों नहीं किया, उनको वहां से शिफ्ट करने की कोशिश क्यों नहीं की। उसके अलावा एक हजार से ज्यादा आदर्भ मोहदा विलेज के लापता हैं। पांच सौ से ज्यादा लोग मर चुके हैं और दो हजार के लगभग मकानात कम्प्लीटली स्वेश हो चुके हैं। ऐसी हालत में पुलिस अधिकारी भी वहां बोट के माध्यम से वहां पहुंचे

हैं। पुलिस अधिकारियों के अलावा किसी का पहुंचना मुश्किल हो चुका है। ऐसी हालात में हम केन्द्र सरकार को विनती करेंगे कि इस हालत को देखते हुए केन्द्र सरकार नेना के द्वारा यहाँ जो लोग फंसे हुए हैं उनको मदद दे। इसके अलावा आज केन्द्र सरकार इस सदन में इस विषय पर स्टेटमेंट करे कि जो लोग पाने के अन्दर फंसे हुए थे उनको नेना की मदद से निकाला जाये या नहीं, उनको खाना दिया जायेगा नहीं। (व्यवधान)

THE DEPUTY CHAIRMAN: Please, Members, take your seats. I will call you. Never mind. I will call you.

Mr. Swamy, please sit down. I will call you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, shall I start now?

THE DEPUTY CHAIRMAN: One minute.

SHRIMATI BIJOYA CHAKRAVARTY: He is speaking for so long.

THE DEPUTY CHAIRMAN. Never mind. You can also speak for a long time. But wait.

Salve Saheb. Mr. Puglia, please take your seat. Mr. Salve will speak. Mr. Puglia, nothing will go on record, if you don't abide by my ruling. Mr. Salve, please speak. (Interruptions). Order.

श्री नरेश सी० पुगलिया : हम जानना चाहते हैं कि स्टेटमेंट करेंगे या नहीं यह सदन के नेता मे मैं जानना चाहूंगा कि इस हाउस में इस गम्भीर मामले में सरकार स्टेटमेंट कर रही है या नहीं इसकी जानकारी इस सदन के नेता दें। मैं आपके माध्यम से सदन के नेता से विनती करूंगा कि इस पर आज स्टेटमेंट करके सदन को पूरी जानकारी दे।

SHRI KAPIL VERMA (Uttar Pradesh): The reported calamity of the flooding of rivers, particularly the Wardha in Maharashtra and the Indrawati in Orissa, has caused loss of human lives estimated at about 500 in the Nagpur District and more than ten in Orissa. Besides 100 persons have been trapped in the power tunnel of the Indrawati Hydel Project. (Interruptions).